

ITEM NO.72 REGISTRAR COURT. 2 SECTION IIIA
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal 294/2016

GHAZIABAD DEVELOPMENT AUTHORITY

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX, GHAZIABAD AND ORS.
(with appln. (s) for directions)

Respondent(s)

WITH

C.A. No. 295/2016

Date : 16/11/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sunil Kumar Jain, Adv.

Mr. Kaushik Chaudhury, Adv.

For Respondent(s)

Mrs. Anil Katiyar, Adv.

Ms. Shruti Srivastav, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Issue reminder to the concerned court for certificate of
service in respect of the respondent no.4 in both the matters.
List again on 02.01.2017.

(M V RAMESH)

Registrar

PS